In ~~the~~ High Court of Judicature, Bombay.

Mons day, the 23 day of Feby 1865.

SPECIAL APPEAL No. 959 — of 1864.

Bajiba Krishna Bewdre and Narayan Bapoo Gosavi of the Poona District — (Original Plaintiffs) } Appellants,

versus

Narayan Ramchandra Shende and Vesaji Anant Thorpe and Balaji Narayan Joshi of the Konkan District — (Original Defendants) } Respondents,

Rs. 38-2-11-

The claim in the Original Suit was to recover the amount of two years ~~the~~ emolument allowances as writers at Tanjore

In Appeal No. 297 of 1864 the Judge of the District of the Konkan at Panwell allowed the Decree of the 4th Assistant who had decreed for the claim

A Special Appeal was preferred in the High Court on the grounds that the decision of the District Judge is contrary to law

law in that he was wrong in holding that no prescriptive title to the land claimed was made out by the Plaintiff, the Defendants themselves having admitted Plaintiff's continuous enjoyment thereof for fifty years (section Exhibits Nos 41 and 42) and there being other evidence in the case. -

The Court confirms the decree of the District Judge with costs

R Couch

A W Warden

MEMORANDUM OF COSTS incurred in Special Appeal No. 954.
of 1864 *against the decision of the* Judge ——— *of the*
District of Kaira *and disposed of on the* 23rd February 1865
by Confirming the Decree with Costs

BY THE APPELLANT—

IN THE DISTRICT.

In the Mooniffs Court ———	25	15	5			
In the Judges Court ———	2	2	4			
				28.	1	9.

IN THIS COURT.

Stamp for Memorandum of Special Appeal	4	"	"			
Stamps for copies of Decree and Judgment	1	8	"			
Stamp for Vukalutnama	2	"	"			
Stamp of an application to enter the name of the Appellant's heir	"	"	"			
Batta for Process and Postage	2	"	"			
Sectioner's Fee	3	14	"			
Vukeel's Fee	1	2	4	14	8	4
			Rupees....	42	10	1.

BY THE RESPONDENT—

IN THE DISTRICT.

In the Mooniffs Court ———	17	10	0			
In the Judges Court ———	7	13	4			
				25	9	2

IN THIS COURT.

Stamp for Vukalutnama	2	"	"			
Vukeel's Fee	1	2	4	3	2	4
			Rupees....	28	11	6.

The 23rd day of February 1865

Sealer

Registrar